

(11)

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO: 39/95

DATE OF DECISION: 7.1.2000

Shri P.J. Kamblu & 31 others

Applicant

Shri G.S.Walia

Advocate for  
Applicant(s)

Versus

Union of India & Others

Respondents

Shri V.S.Masurkar

Advocate for  
Respondent(s)

CORAM:

Hon'ble Shri B.N. Bahadur, Member (A).

Hon'ble Shri S.L. Jain, Member (J)

1. To be referred to the Reporter or not?
2. Whether it needs to be circulated to other Benches of the Tribunal?
3. Library.

No

*b.N.Bahadur*

(B.N.Bahadur)  
Member (A)

H

(12)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI.

Misc. Petition No.5/2000  
and

Original Application No.39/95

Friday the 7th Day of January, 2000

Coram : Hon'ble Shri B.N.Bahadur, Member (A)  
Hon'ble Shri S.L. Jain, Member (J)

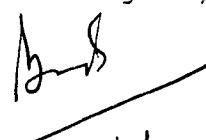
1. P.J. Kambli
2. S.M. Patil
3. S.D. Pawar
4. Manilal R.
5. P. Arumugam
6. G.Y. Arekar
7. J.R. Gharat
8. M.R. Jadhav
9. V. Dhadse
10. R. Jadhav
11. T.L. Gihani
12. R.P. Pitale
13. Gopal Murthy
14. C.G. Kantharia
15. D.K. Swamy
16. T.S. Gamare
17. C.D. Surti
18. Ishwarlal K. Tailor
19. J. Bhanji
20. R.U. Khan
21. Soma Dhunda
22. U.S. Raut
23. Riyaz Ahmed
24. R.B. Netke
25. C.S. More
26. Kesarbhai R.
27. M.S. Tambe
28. Ramappa Bhimappa
29. Kondayya V.
30. Chintamani Bapu
31. Smt. S.S. Raut
32. C.G. Aahirey.

.. Applicants.

By Advocate Shri G.S. Walia.

V/s.

1. Union of India, through  
General Manager,  
Western Railway,  
HQ Office, Churchgate,  
Bombay.

  
...2...

(13)

2. Chief Personnel Officer,  
Western Railway,  
Churchgate, Bombay. .... Respondents

By Advocate Shri V.S. Masurkar.

ORDER  
[ Per Shri B.N. Bahadur, Member (A) ]

Misc. Petition No.5/2000 is before us. Learned Counsel Shri G.S. Walia for the applicant and Shri V.S. Masurkar, Counsel for the Respondents are present. It is seen that in Para 8 of the Order of this Tribunal dated 15.12.1999 an opportunity has been ordered to the applicant to amend the O.A. in the terms stated therein. The applicants are hereby allowed to file ~~an~~ separate applications and it is clarified that it will not be hit by limitation, provided applications are filed within a period of one month from today.

2. The O.A. and M.P.No.5/2000 both are disposed of in terms of above order with no order as to costs.

*S.L. Jain*  
( S.L. JAIN )

MEMBER (J).

*B.N. Bahadur*  
\_\_\_\_\_  
( B.N. BAHADUR )

MEMBER (A).

H.